



കേരള ഗസറ്റ് KERALA GAZETTE

അസാധാരണം EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 11
Vol. XI

തിരുവനന്തപുരം,
ശനി

Thiruvananthapuram,
Saturday

2022 മാർച്ച് 19
19th March 2022

1197 മീനം 5
5th Meenam 1197

1943 ഫാൽഗുനം 28
28th Phalgunam 1943

നമ്പർ
No.

929

SECRETARIAT OF THE KERALA LEGISLATURE

NOTIFICATION

No. 2462/Table-1/2022/Leg

Thiruvananthapuram, 18th March , 2022.

In exercise of the powers conferred by sub-clause (a) of clause (2) of Article 174 of the Constitution of India, the Governor of the State of Kerala hereby prorogues the Fourth Session of the Fifteenth Kerala Legislative Assembly with effect from March 18, 2022 at the conclusion of its sitting.



ഇന്ത്യൻ ഭരണഘടനയുടെ 174-ാം അനുച്ഛേദം (2)-ാം ഖണ്ഡം (എ) ഉപഖണ്ഡപ്രകാരം നൽകപ്പെട്ട അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള സംസ്ഥാന ഗവർണ്ണർ പതിനഞ്ചാം കേരള നിയമസഭയുടെ നാലാം സമ്മേളനം 2022 മാർച്ച് 18-ാം തീയതി അതിന്റെ സമ്മേളനം അവസാനിച്ചതുമുതൽ സമാപിപ്പിച്ചിരിക്കുന്നു.

By Order of the Governor,

S.V. UNNIKRISHNAN NAIR,
Secretary, Legislative Assembly.

